DECLARATION OF ASSETS & LIABILITIES BY AVANEESH KUMAR SINGH, MLA,BIHAR

I, AVANEESH KUMAR SINGH Son of Late Vindhyachal Singh aged 53 years resident of village-Jihuli, P.O.-Jihuli, P.S.-Patahi, Distt-East Champaran (Bihar) give hereinbelow the details of the assets (immovable, movable, bank balance,etc.) of myself & my dependents.

DETAILS OF MOVABLE ASSETS.

(Assets in joint name indicating the extent of joint ownership will also have to be given)

S. No	Description	Self	Spouse(s) Name(s) Mrs. Ranjana Singh	(Son) Name Mr. Anuranjan Kumar	Dependent- 2(Son) Name Mr. Arindam	Dependent- 3(Son) etc. Name Mr. Anagh
(i)	Cash	49000	Mrs Ranjana Singh having PAN No. AMKPS4272L and files her return in individual capecity.	Mr. Anuranjan Kumar is not dependent and is having PAN No.AVZPK5504H.	45000	30000
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	CENTRAL BANK OF INDIA 3085992437 (1600/-) SBI 10839458497 (1,19,000/-)				
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other Financial instruments NSS, Postal Savings, LIC, Policies, etc.	1,00,000 (BIRLA SUN LIFE-184684) 1,00,000(LIC- 531786261) 5,00,000(LIC- 533096735)	7			

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(v)	Motor Vehicles (details of make, etc.)	Armada(1998) Scorpio(2006) Safari(2006) Toyota(2011)			Hero Honda M.Cycle(2010)
(vi)	Jewellery (give details of weight and value)	Gold-200 gm Rs.5,80,000 Silver-500 gm Rs.27,000		Gold 100gm Rs.2.90.000	Gold 110gm Rs.3,19,000
(vii)	Other assets, such as values of claims/interests				

Dependent here means a person substantially dependents on the income of the candidate.

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DETAILS OF IMMOVABLE ASSETS
[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

S. No		Self	Spouse(s) Name(s)	Dependent- I(So1) Name	Dependent- 2(Son) Name	Dependent- 3(Son) Name
(i)	-Survey number(s) -Extent(Total Measurement) -Current market value	10 Acres Jihuli,Basahiya, Pachpakri,Motihari S-249.480 S2 -876,877 186-3520,3517 19-320			Traine	Name
(ii)	NON-AGRICULTURAL LAND -Location(s) -Survey number(s) -Extent(Total Measurement) -Current market value					
(mi)	BULDINGS(Commercial and residential) -Location(s) -Survey number(s) -Extent(Total Measurement) -Current market value	Res. Building- Jihuli Malikan- I Katha Mujaffarpur- 2.10Katha. Motihari-2Katha				
	HOUSE/APARTMENTS, ETC -Location(s) -Survey number(s) -Extent(Total Measurement)					

	-Current market value		
(v)	OTHERS (Such as interest in property)		

(3) I give here in below Re details of my liabilities / over dues to public financial institutions government dues:-

|Note: Please give separate details for each item)

5.No	Description		Name and address of Bank/ Financial institution(s)/ Departments(s)	Amount Outstanding as no
(a)	(i)	Loans from Banks	20,00,000 Bank of Baroda (01/14387)	19,50,000
	(ii)	Loans from financial institution		
	(iii)	Government dues	8,00,000 (Vidhan Sabha Car Loan)	7,50,000
	(a)	Dues to departments dealing with government accommodation	Call Louin)	
	(b)	Dues to departments dealing with supply of water		
	(c)	Dues to departments dealing with supply of electricity		
	(d)	Dues to departments dealing with telephones.		
8	(e)	Dues to departments dealing with government transport (including aircrafts and helicopters)		PERS
10	(f)	Other dues, if any		
S. No		Description	Name and address of Bank/ Financial institution(s)/ Departments(s)	Amount Outstanding as no
(b)	(i)	Income Tax including surcharge [Also indicate the assessment year upto which Income Tax. Return filed, Give also Permanent Account Number (PAN)	epatiticits(s)	
	(ii)	Wealth Tex [Also indicate the assessment year upto which Wealth Tax Return filed.]		
	(iii)	Sales Tax [Only in case of proprietary business		
	(iv)	Property Tax		

